

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40182/2019

(Arising out of impugned final judgment and order dated 23-10-2018 in WPS No. 4395/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

G.D. CHOUDHURY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179328/2019-CONDONATION OF DELAY IN FILING SLP)

Date : 08-01-2020 This petition was called on for hearing today.
CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Jain, Ld. ASG
 Mr. R. Bala, Sr. Adv.
 Mr. Vibhu Shankar Mishra, Adv.
 Mr. Apoorva Kurup, Adv.
 Ms. Vibha S. Mishra, Adv.
 Ms. Upama Bhattacharjee, Adv.
 Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.30621 of 2011.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR